

(c) and (d). According to IPCL, the estimated value of loss of production is Rs. 477.00 Crores including Rs. 118. 00 crores towards loss in interest. The delay was mainly due to disruption of work for 2 months due to the natural calamities, delay in the supply of feedstock viz C2/C3 by ONGC and also due to the industrial accident that occurred in the Complex on 5.11.90 resulting in the closure of the Complex. Immediate steps have been taken by IPCL to start the Gas Cracker and downstream plants. Reconstruction of the damaged storage facility of OSBL Units is in progress.

Face-Lift to NDMC Markets

2146. SHRI ARJUN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether N.D.M.C. has selected some of its markets for giving face-lift to them;

(b) if so, the details of the markets so selected and the criteria for the selection of these markets;

(c) whether the general condition of all the N.D.M.C. markets are shabby and they are not being maintained properly;

(d) if so, whether the Government propose to give face-lift to all the N.D.M.C markets;

(e) if not, the reasons therefor;

(f) whether the shopkeepers of INA market have encroached upon public land to a great extent; and

(g) if so, steps taken to get the encroachments cleared; if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) In view of reply to part (a) above, the question does not arise.

(c) to (e). the N.D.M.C has reported that general condition of the NDMC markets is not shabby and that routine maintenance works are carried out as and when required.

(f) and (g). The C.P.W.D. have reported encroachments done by 42 shopkeepers in the Market. Notices are being issued to the shopkeepers for removal of encroachments.

Slums on Government Land in Bombay

2147. SHRI RAM NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on July 15, 1991 to Unstarred Question, No 128 and state:

(a) whether the information regarding slums on government land in Bombay has since been collected; and

(b) if so, the details thereof

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) the details are in the statement be-